IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT-III

CP-120/252/ND/2018

In the matter of:

SS Cabs Solutions (P) Ltd

....PETITIONER

SECTION:

Under Section 252

Order delivered on 08.2.2018

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner

/applicant

For the Respondent/Corporate Debtor::

For the Intervener

<u>ORDER</u>

None appears for the petitioner. In the circumstances, the matter is adjourned to 05.3.2018 for the appearance of the petitioner.

List on 05.3.2018.

(R. VAŘADHARAJAN)

MEMBER (JUDICIAL)

Surjt